

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 16105 - 16150 / F. 5(1)/2023

Dated, Delhi the 24 FEB 2023

Sub:- Appointment/Promotion to Delhi Higher Judicial Service.

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Officers Concerned.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
8. The 'LAYERS' Section, for uploading on 'LAYERS'.

Kaveri Baweja
(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

MOST IMMEDIATE

Dated: 23/02/2023

12.26
No. AS-1A/32,33R/2023

From:
The Registrar General,
High Court of Delhi,
New Delhi.

To,
The Principal District & Sessions Judge (HQ),
Tis Hazuri Courts Complex,
Delhi-110054.

Sub: Appointment/promotion of Delhi Higher Judicial Service - regarding.

Sir,

I am directed to forward herewith a copy of Notification No. P.6/18/2020-Jud./Supplm/400-407 dated 22.02.2023, issued by the Department of Law, Justice and Legislative Affairs, Government of NCT of Delhi on the above subject, with a request to deliver a copy of the same to the officers concerned and obtain and send their joining reports to this Court.

I am also to request you to obtain the undertaking in the enclosed format from the officers who have been appointed/promoted on ad hoc basis and send the same to this Court.

I am further directed to request you to kindly ask the newly appointed/promoted officers from Delhi Judicial Service to Delhi Higher Judicial Service on ad-hoc basis against the Fast Track Special Courts to report to the Chairperson, Delhi Judicial Academy for the Orientation Course.

Yours sincerely,

Encl.: (1) Notification dated 22.02.2023
(2) Format of Undertaking


(Ravinder Dubeja)
Registrar General

Let. No. _____/G-I/Gaz./DHC/2023

Dated:

Copy for information to:-

1. The Principal District & Sessions Judge, Central Tis Hazuri Courts Complex, New Delhi.
2. The Principal District & Sessions Judge, South, Saket Courts Complex, New Delhi.
3. The Principal District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
4. The Principal District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
5. The Principal District & Sessions Judge, Shalidara, Karkardooma Courts Complex, Delhi.
6. The Principal District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
7. The Principal District & Sessions Judge, West, Tis Hazuri Courts Complex, Delhi.
8. The Principal District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge, North-West, Rohini Courts Complex, Delhi.
10. The Principal District & Sessions Judge, North, Rohini Courts Complex, Delhi.
11. The Principal District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
12. The Principal District & Sessions Judge-Cum-Special Judge(PC Act/CBI), Rouse Avenue Court Complex, New Delhi.
13. The Chairperson, Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, from Delhi Judicial Service to Delhi Higher Judicial Service on ad-hoc basis against the Fast Track Special Courts.


Registrar General

(TO BE PUBLISHED IN PART-IV OF DELHI GAZETTE'S EXTRA ORDINARY)
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS
1st FLOOR, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No.F.6/18/2020-Jud./Supplw/400-407

Dated 22/02/2023

NOTIFICATION

No.F.6/18/2020-Jud./Supplw/400-407 :- The Lt. Governor of the National Capital Territory of Delhi, in consultation with the High Court of Delhi is pleased to appoint/promote the following officers:-

- (1) For the appointment of the following 4 officers of Delhi Judicial Service for their regular promotion to Delhi Higher Judicial Service against 4 regular vacancies to be filled under 65% promotion quota under Rule 7(1) (a) of the Delhi Higher Judicial Service Rules, 1970 w.e.f. the date they assume charge of the office and to place them on probation in the Delhi Higher Judicial Service as per the provisions of the Delhi Higher Judicial Service Rules, 1970:-

1. Mr. Sachin Kumar
2. Mr. Rakesh Kumar Rampuri
3. Mr. Ankit Lal
4. Ms. Shreya Arun Mehta

- (2) For the appointment/promotion on ad hoc basis of the following 4 officers of Delhi Judicial Service to Delhi Higher Judicial Service against 4 resultant vacancies in Fast Track Special Courts sanctioned by the Govt. of NCT of Delhi on temporary / contractual basis for an initial period of two years for setting up of 16 Fast Track Special Courts on their furnishing requisite undertaking to Delhi High Court, from the date they assume charge of the office:-

1. Ms. Arohana Beniwal
2. Mr. Jitendra Pratap Singh
3. Ms. Shama Gupta
4. Ms. Anjani Mahajan

The promotion on ad hoc basis shall not confer any right of absorption or seniority on the aforesaid officers in the cadre of Delhi Higher Judicial Service and in case of discontinuation of such Fast Track Special Courts, such officers shall revert back to their substantive Cadre of Delhi Judicial Service.

By order and in the name of the
Hon'ble Lt. Governor, National Capital Territory of Delhi

(Bharat Parashar)
Principal Secretary (Law, Justice & L.A.)

No.F.6/18/2020-Jud./Supplw/400-407

Dated 22/02/2023

Copy to:-

1. The Secretary to the Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary to the Govt. of India, Ministry of Law & Justice (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi.
4. The Pr. District & Sessions Judge (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. Officer concerned (through the Registrar General, Delhi High Court).
6. The PAO-VI, Tis Hazari, Delhi.
7. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV). It is requested that five copies of the Gazette may kindly be sent to this department for official record.
8. Guard file.

(Bharat Parashar)

Principal Secretary (Law, Justice & L.A.)